

Government of the National Capital Territory of Delhi has, however, reported that during the last six months 181 raids were made on kerosene oil depots in Delhi. Authorisation of 25 kerosene oil depots were suspended and departmental action was taken against 70 kerosene oil depots. First information reports were lodged with police in 9 cases against kerosene oil depot holders.

[*Translation*]

#### Procurement of Paddy

394. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FOOD be pleased to state:

(a) the quantity of wheat and paddy procured during 1993-94, State-wise;

(b) whether the Food Corporation of India has been imposed quality cuts particularly in Andhra Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) A *Statement* giving requisite information is attached.

(b) and (c). Paddy is procured as per the tolerance limits prescribed for various constituents under uniform specifications. However, in the case of procurement of rice the quality cuts are levied as prescribed under uniform specifications in the entire country including Andhra Pradesh.

### STATEMENT

*State-wise Quantities of Wheat and Paddy procured for Central Pool by Food Corporation of India and State Governments and their procuring agencies upto 18.7.1994 during 1993-94 marketing season.*

(Quantity in lakh tonnes)

State/Union Territory	Wheat	Paddy
Andhra Pradesh	—	0.21
Bihar	—	0.05
Haryana	34.54	1.45
Karnataka	—	0.01
Madhya Pradesh	2.42	2.57
Maharashtra	—	0.25
Orissa	—	0.37
Punjab	64.95	55.30
Rajasthan	4.96	—
Uttar Pradesh	21.27	Neg.
Pondicherry	—	0.03
Delhi	0.20	—
Himachal Pradesh	0.01	—
Total	128.35	60.24

[*English*]

#### Minor Fishing Harbours

395. SHRI RAMA KRISHNA KONATHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the minor fishing harbours approved during the last three years in Kerala vis-a-vis with other States, State-wise;

(b) the original cost, revised cost